

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P. (S) No. 2819 of 2020**

(Uday Narayan Sharma Vs. the State of Jharkhand & Ors. )

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

For the Petitioner : Mr. Manoj Tandon, Advocate  
For the Respondents : Mr. Gaurav Abhishek, AC to AG  
For Respondent Mr. M.K. Roy, Advocate

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**05/ 13.04.2021**

As prayed, put up this case after three weeks.

In the meantime, interim Order dated 21.01.2021 shall remain in force.

**(Dr. S.N. Pathak, J.)**

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